COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

DFR NO. 1487 OF 2016

Dated: 22nd December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Harison Hydel Construction Co. (P) Ltd.	**....**	**Appellant (s)**
Vs.		
HPSEBL & Anr.	**....**	**Respondent(s)**

Counsel for the Appellant (s) : Mr. Ajay Vaidya
Mr. Abhishek Upadhyay

ORDER

Learned counsel for the Appellant seeks two weeks time to cure the defects/objections raised by the Registry of this Tribunal. He may take necessary steps and cure the defects on or before 06.01.2017.

List the matter on ***18.01.2017***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt